

*(OPEN COURT)*

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH**  
**ALLAHABAD**

This is the 21<sup>th</sup> day of **February, 2020**

**C.C.P. No. 330/00021 of 2020**  
**In**  
**ORIGINAL APPLICATION NO. 330/1175 of 2019**

**HON'BLE MR. DEVENDRA CHAUDHARY, MEMBER (A)**

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)**

Ram Babu Sharma age about 33 years, S/o Late Shrikant Sharma, 62/119-F-1 Block, Mustafa Quarter, Near Radha Krishna Mandir, Agra Cantt – 282001.

.....Applicant.

**VERSUS**

1. Shri Rajiv Chaudhary, General Manager, North Central Railway, Allahabad.
2. Shri Sushil Kumar Srivastava, Divisional Railway Manager, North Central Railway, Agra.
3. Shri G. P. Mishra, Divisional Personnel Officer, North Central Railway, Agra.

.....Respondents

Advocates for the Applicant : Shri Pradeep Kumar Mishra

Advocate for the Respondents : ....

**ORDER**

1. Shri Pradeep Kumar Mishra, learned counsel for the applicant is present.
2. Learned counsel for the applicant submits that he wishes to withdraw the C.C.P. with liberty to file fresh C.C.P.
3. Accordingly, C.C.P. is dismissed as withdrawn with liberty to file fresh C.C.P. in accordance with law.
4. No order as to costs.

**(RAKESH SAGAR JAIN)**  
**MEMBER (J)**

/Shashi/

**(DEVENDRA CHAUDHARY)**  
**MEMBER (A)**